GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 582

TO BE ANSWERED ON DECEMBER 02, 2015

ILLEGAL OCCUPATION OF FLATS

582 SHRI LAXMAN GILUWA: SHRI RAM TAHAL CHOUDHARY:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether the flats allotted for slum dwellers have been occupied illegally by others in connivance with corrupt officers of Municipal Corporation of Delhi (MCD) and Delhi Development Authority (DDA);
- (b) if so, whether the Government has constituted any committee to examine the matter;
- (c) if so, the details thereof; and
- (d) the reaction of the Government and the details of the action taken against the officials of MCD and DDA in this illegal dealing?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

- (a) : No, Madam. Delhi Development Authority (DDA) has informed that no such report has come to their notice.
- (b) to (d): Do not arise.
